



मुख्य आयुक्त का कार्यालय, माल व सेवाकर एवं सीमा शुल्क
OFFICE OF THE CHIEF COMMISSIONER OF GST AND CUSTOMS
हैदराबाद क्षेत्र, HYDERABAD ZONE

जी.एस.टी. भवन, लाल बहादुर स्टेडियम रोड, बशीरबाग, हैदराबाद- 500004

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GCCO/TECH/REF/4/2024

Date: 29.04.2025

TRADE NOTICE NO. 02/2025-CENTRAL TAX

Sub: Territorial re-organisation of GST Divisions and Ranges within the GST Commissionerates in the Hyderabad Zone - Reg.

Reference is invited to the Trade Notice No. 01/2017-Central Tax dated 21.06.2017, issued by this office wherein consequent upon issuance of Notification No. 02/2017-Central Tax dated 19.06.2017 by the Government of India, the jurisdiction of the Commissionerates, Divisions and Ranges falling under this Zone were brought to the notice of the taxpayers and trade.

2. Territorial jurisdiction of Divisions and Ranges within the Commissionerates has been reviewed. Keeping in view administrative convenience, addition of new Taxpayers and uneven Taxpayer distribution among existing jurisdictions, it has become imperative to re-organise certain Divisions and Ranges within the existing Commissionerates of this Zone. Accordingly, **the amended names, wherever applicable, and the new/ revised territorial jurisdictions of Divisions and Ranges of respective Executive Commissionerates viz., Hyderabad Commissionerate, Medchal Commissionerate, Rangareddy Commissionerate and Secunderabad Commissionerate, is detailed in the Annexures I to IV to this notice, respectively.**

3. Re-organisation, as above, shall come into effect from 01.05.2025.

4. The taxpayers / trade are requested to carefully note the amended jurisdiction of the Divisions and Ranges. All the members of the Regional Advisory Committee and Trade Associations, Chambers of Commerce in the State of Telangana are requested to circulate this Trade Notice among their constituent members for information and guidance.

5. In order to ensure that difficulties, if any, consequent to re-organisation are minimized, the transition/re-mapping shall tentatively take place on 24-25th May, 2025 (Saturday & Sunday). This will ensure that the return filing cycle for the month of April, 2025 is over before the transition/re-mapping takes place.

6. Difficulties, if any, may be brought to the notice of this office at **ccu-cexhyd@gov.in**. Following officers could also be contacted in case of any difficulties:

Sl. No.	Name of the Officer (Ms./Mrs./Shri)	Designation	Commissionerate	Mobile No.
1	P. Krishna Mohan	Superintendent	CCO	9849173956
2	Pravesh Kumar	Superintendent	Hyderabad CGST Commissionerate	7901243022
3	K. Vijay Kumar	Assistant Commissioner	Medchal CGST Commissionerate	6302534431
4	K. Kamalakannan	Assistant Commissioner	Rangareddy CGST Commissionerate	6383067549
5	Y. Abhilasha Bisht	Superintendent	Secunderabad CGST Commissionerate	7013859487

7. It is further clarified that pending transition by GSTN, as indicated in para 5 above, the taxpayers can approach their old jurisdiction/supervisory officers for any pressing issues/difficulties.

8. This Trade Notice was, at draft stage, circulated for consultation vide Trade Notice No. 01/2025 dated 21.04.2025. In response no adverse comments have been received.

Encl: As above.

(Sandeep Prakash)
Principal Chief Commissioner